

Dr. Aditi Choudhary  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
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No. DJA/Trg./Conference/POI.C & POIT/1614/2022/५३६०

17<sup>th</sup> October, 2022

To

The Ld. Principal District & Sessions Judge  
-cum-Special Judge (PC Act) CBI,  
Rouse Avenue District Court,  
New Delhi.

Sub.: Core Competence Conference on Knowledge, Skill and Perspective  
Development for POLC & POIT on 4<sup>th</sup> & 5<sup>th</sup> November, 2022

Respected Sir,

As per the Judicial Education & Training Programmes Calendar 2022, the Delhi Judicial Academy is conducting a 'Core Competence Conference on Knowledge, Skill and Perspective Development' for Presiding Officers of Industrial Tribunals and Labour Courts on 4<sup>th</sup> & 5<sup>th</sup> November, 2022 at Delhi Judicial Academy.

It is requested that Judicial Officers as per Annexure 'A' may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the Successor Judge shall stand nominated for the program automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 4<sup>th</sup> & 5<sup>th</sup> November, 2022, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL  
JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

At 04:39 PM

No.JOTP/RACC/Gaz./2022/ 29422C - 29436C

Dated, 18.10.2022

Copy forwarded alongwith its enclosure digitally for information and necessary action to:-

1. All the Ld. Presiding Officer Industrial Tribunal/Labour Courts, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

*Arun Bhardwaj*  
18-10-22  
(Arun Bhardwaj)

Officer In-charge (Judl.)  
for Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi

**Proposed Nomination List for  
Core Competence Conference on Knowledge, Skill and Perspective  
Development for POLC & POIT  
on  
04<sup>th</sup> & 05<sup>th</sup> November, 2022**

Sl. No.	Name of Officer	Present Posting	No.	Place of Posting
1	Sh. Jitender Kr. Mishra	POIT		Rouse Avenue
2	Sh. Rakesh Kr.Sharma	POIT	2	Rouse Avenue
3	Sh. Lal Singh	POLC	2	Rouse Avenue
4	Sh. Ajay Goel	POLC	6	Rouse Avenue
5	Sh. Gorakh Nath Pandey	POLC	19	Rouse Avenue
6	Ms. Navita Kumari Bagha	POLC	7	Rouse Avenue
7	Sh. Mukesh Kumar	POLC	1	Rouse Avenue
8	Sh. Tarun Yogesh	POLC	8	Rouse Avenue
9	Sh. Joginder Prakash Nahar	POLC	9	Rouse Avenue
10	Sh. Ankit Singla	POLC	10	Rouse Avenue
11	Ms. Bhavna Kalia	POLC	5	Rouse Avenue
12	Ms. Manisha Tripathy	POLC	3	Rouse Avenue